Name of Corporate Debtor:
Date of Commencement of CIRP:
List of Creditors as on:

JAATVEDAS CONSTRUCTION COMPANY PRIVATE LIMITED 16th September 2022 29.01.2025

	List of secured financial creditors (other than financial creditors belonging to any class of creditors)												(Amount in Rs.)		
SI. No.	Name of Creditor	Details of Claims Received			Details of Claim Admitted							Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of Receipt	Amount claimed	Amount of Claim admitted	Nature of Claim		Amount covered by guarantee	Whether related party ?	% voting share in CoC						
1	HDFC Bank	04-10-22	30,258,589	30,258,589	Credit Facilities	OVERDRAFT FACILITY: Primary Security: 1. First charge by way of hypothecation of the company's entire stock of raw materials, semi-finished and finished goods, consumable stores, spares including book debts, bill whether documentary or clean, outstanding moneys, receivables and unencumbered plant and machinery both present and future in multiple banking arrangement with Union Bank of India (earstwhile Andhra Bank). OD/CC limit with Andhra Bank is Rs. 25 lakhs 2. Coborrowership of Mr. Hitesh A Patel, Mr. Narendra A Patel and Mrs Nisha N Patel 3. Exclusive hypothecation of Tower Crane Model No. MC185A/B Collateral Security: 1. Following flats situated at Guduvanchery Tirupporur Road, Nellikuppam, Asvini Amanya (Kanchipuram): -Flat Nos. 1G, 1H, 2G, 2H in Block No. 1; -Flat Nos. 1G, 1H, 2C, 2D, 2G, 2H in Block No. 2 2. Flat No. 1106, Tower No. 20, Hafeezpet Village, Serilingampally Mandal under GHMC Raangareddy, Prajay Megapolis, Survey No. 78, Hyderabad owned by Mr. Narendra Patel and Ms. Nisha Patel GECL FACILITY: 1. Extension of charge over existing Primary and Collateral securities; 2. National Credit Guarantee Trustee Company Limited Guarantee as per ECLGS	30258589	no	12.30	0	0	0	0		

2	Union Bank of India	15-10-22	111,008,160		and Non-funds facilities	2. Commercial shop No. 4, Sarloj ChS, Midda Rodd, Kalyan West - 421301 owned by Ashok G Mewani 3. Residential Flat No. 1902, C-Wing, Empitre Square, MIDC Pimpri Chinchwad, Pune - 411019 owned by the Company 5. FDR - 084520100179592 amount to Rs. 54.33 lakhs owned by the Company 6. FDR - 084520100179413 amount to Rs. 353.20 lakhs owned by the Company Personal Guarantee of directors viz. 1. Narendra A Patel; 2. Hitesh A Patel; and 3. Ashok G Mewani	73114661		29.72	33438941		37893499	0	One BG renewed on 31-12-2022 for Rs. 100,00,000/- as against Rs. 110,00,000/- original BG and hence, the claim was reduced by Rs. 10,00,000/ Also one BG of Rs. 1,77,59,000/- was invoked on 5-1-2023 and therefore, the contingent amount is reduced to that extent.
3	ICICI Bank	11-11-22	8,425,016		Credit Facilities	Hypothetication of vehicles and equipments	0	no	3.39	0	0	79072	0	
	Total Claims		149,691,765	111,719,194			103,373,250		45.41	33,438,941	0	37,972,571		